



**Dr. Aditi Choudhary**  
D.H.J.S  
Director (Academics)/  
Chairperson (Officiating)



**DELHI JUDICIAL ACADEMY**  
(High Court of Delhi)  
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No. DJA/Trg./WS/SEMs/1613/2022/4016

16<sup>th</sup> November, 2022

To

1. The Ld. Principal District & Sessions Judge, Central, HQs, THC
2. The Ld. Principal District & Sessions Judge, East, KKD
3. The Ld. Principal District & Sessions Judge, South, Saket
4. The Ld. Principal District & Sessions Judge, North-West, Rohini
5. The Ld. Principal District & Sessions Judge, New Delhi, PHC
6. The Ld. Principal District & Sessions Judge, North-East, KKD
7. The Ld. Principal District & Sessions Judge, South-East, Saket
8. The Ld. Principal District & Sessions Judge, North, Rohini
9. The Ld. Principal District & Sessions Judge, West, THC
10. The Ld. Principal District & Sessions Judge, South-West, Dwarka
11. The Ld. Principal District & Sessions Judge, Shahdara, KKD

**Sub: Postponement of 2 Days Workshop on Human Trafficking and Sexual Offences against Women and Children for Special Executive Magistrates, ACPs/Additional DCPs and Metropolitan Magistrates (Half of the total Strength) dealing with ITP Act, scheduled for 18<sup>th</sup> and 19<sup>th</sup> November, 2022**

Respected Sir/Madam,

In continuation of our letter dated 17<sup>th</sup> October, 2022, this is to inform that the Workshop on Human Trafficking and Sexual Offences against Women and Children for Special Executive Magistrates, ACPs/Additional DCPs and Metropolitan Magistrates (Half of the total Strength) dealing with ITP Act, scheduled for 18<sup>th</sup> and 19<sup>th</sup> November, 2022 has been postponed.

It is requested that nominated Judicial Officers posted in your district as per Annexure 'A' may kindly be communicated about the postponement through your good office.

With regards,

Yours faithfully,

*Aditi Choudhary*  
(Dr. Aditi Choudhary)

Encl.: As above

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)**  
TIS HAZARI COURT: DELHI

No. 86049-059 /JOTP/Gaz./2022

Dated, Delhi the

**06 NOV 2022**

As directed copy of letter bearing no. DJA/Trg/Ws/SEMs/1613/2022/1816 dated 16<sup>th</sup> November, 2022 received from the Delhi Judicial Academy, Dwarka, New Delhi (through e-mail) forwarded for information and necessary action to :-

1. Ms. Gita, Metropolitan Magistrate, Central District, Tis Hazari Court, Delhi.
2. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
4. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
5. The LAYERS for uploading the same.
6. The Branch In-charge Pool Car, Tis Hazari Courts, Delhi.
7. The CMM, Central District, Tis Hazari Courts, Delhi.

*Kaveri Baweja*  
(Kaveri Baweja)

District Judge (Commercial Court)-07  
Officer In-charge Judicial Branch, Central  
for Principal District & Sessions Judge(HQs)  
Tis Hazari Court, Delhi.

Annexure 'A'

**Proposed Nomination List for  
Two days Workshop on Human Trafficking & Sexual Offences against Women  
& Children for Special Executive Magistrates and Metropolitan Magistrates  
(Half of the total strength) dealing with ITP Act  
on  
18<sup>th</sup> & 19<sup>th</sup> November, 2022**

Sl. No.	Name of Officer	Present Posting	No.	Place of Posting	
1	Ms. Snigdha Sarvaria	CMM		New Delhi	PHC
2	Ms. Sonam Singh-I	ACMM		South-East	Saket
3	Sh. Paras Dalal	MM	1	South-West	Dwarka
4	Sh. Ashwani Panwar	MM	1	South	Saket
5	Sh. Rupinder Singh Dhiman	MM	1	North-East	KKD
6	Sh. Anshul Mehta	MM	1	West	THC
7	Ms. Gita	MM	1	Central	THC
8	Ms. Sanya Dalal	MM	1	North-West	Rohini
9	Sh. Akshay Sharma	MM	3	South-East	Saket
10	Ms. Chakita Srivastava	MM	1	Shahdara	KKD
11	Sh. Bhavaya Karhail	MM	2	New Delhi	PHC
12	Sh. Arvind Dev	MM	1	East	KKD
13	Sh. Jitender	MM	1	North	Rohini

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